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Title: Need to consider the Anglo-Indian Community as a special category for reservation in Central Government Jobs.

DR. BEATRIX D'SOUZA (NOMINATED): Sir, the Anglo-Indian Community, after Independence, had job reservation quotas in the Railways, Customs and Excise, Telegraphs, etc. These reservation quotas were later withdrawn in 1960.

The Anglo-Indian Community is the only Christian Community that is not caste-based. We are, therefore, disadvantaged in that we do not enjoy caste-based job reservation and admission quotas in professional colleges as other Christians and other minorities.

I request the Government to consider the Anglo-Indian Community as a special category and allow us a minimum quota in Central Government jobs and job-oriented seats in professional courses, such as are allowed under the Sports Quota or the Ex-Servicemen Quota.

The Government may sympathetically consider this demand and restore concessions which the Community surely needs in the light of its deteriorating economic status and lack of opportunity for its youth to get professional education and Government jobs.